

HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

Dated: June 01, 2016

No. 54

Sri Ram Naresh Maurya (Emp. No. 4608), Section Officer, High Court, Lucknow Bench, Lucknow, *who originally belongs to High Court, Allahabad*, is hereby **transferred and posted at High Court, Allahabad in the same capacity on regular basis** without entitling any T.A., D.A. and Joining Leave, in the vacancy arising due to retirement of Sri Uma Shanker Shukla (Emp. No. 4704), Section Officer, High Court, Allahabad on 31.05.2016.

No. 55

From the date of taking over charge, following **02 Review Officers** of High Court, Allahabad are hereby **promoted as Section Officer** in the pay scale PB-3 Rs.15600-39100 Grade Pay 5400 and they are **posted at High Court, Allahabad/Lucknow Bench, Lucknow** as per prevailing transfer policy -

Sl. No.	Emp. No.	Name	Present Place of posting as Review Officer	Place of posting as Section Officer	Remarks
1	4434	JITENDRA PANDEY	ALLAHABAD	ALLAHABAD	IN THE VACANCY ARISING DUE TO PROMOTION OF SRI BRIJESH KUMAR SHUKLA, SECTION OFFICER, HIGH COURT, ALLAHABAD ON THE POST OF ASSISTANT REGISTRAR.
2	7000	ARVIND KUMAR KUSHWAHA	ALLAHABAD	LUCKNOW	IN THE VACANCY ARISING DUE TO TRANSFER OF SRI RAM NARESH MAURYA, SECTION OFFICER, HIGH COURT LUCKNOW BENCH TO HIGH COURT, ALLAHABAD.

(Note: The Review Officer who have been promoted on the post of Section Officer are hereby directed to do the same work as they were performing prior to their promotion).

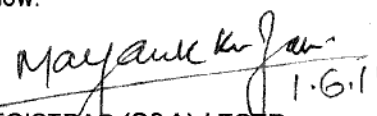
By order of
Hon'ble The Acting Chief Justice


1.6.16
REGISTRAR GENERAL

No. 2062 / Establishment : Dated : Allahabad : June 01 , 2016

Copy forwarded for information and necessary action to: -

1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette, Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Protocol & Nazarat), High Court, Allahabad.
4. The Registrar (Accounts), High Court, Allahabad.
5. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
6. The Joint Registrar (Confidential), High Court, Allahabad.
7. The OSD (Computers), High Court, Allahabad.
8. The Systems Manager (Computer Centre), High Court, Allahabad **with the request to upload the instant notification on the official website of the High Court.**
9. A.R./ S.O., Accounts [C-1, C-2] & Telephone Section, High Court, Allahabad.
10. A.R./ S.O., Admin (E-1) & (H) Section, High Court, Allahabad.
11. A.R./ S.O., (Nazarat), High Court, Allahabad.
12. Concerned Officers of High Court, Allahabad / Lucknow Bench, Lucknow.
13. Notice Board for display.


1.6.16
REGISTRAR (S&A) / ESTB.

HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

Dated: June 01, 2016

No. 52

The following **03 Assistant Registrars**, High Court, Lucknow Bench, Lucknow, who originally belong to High Court, Allahabad, are hereby transferred and posted at High Court, Allahabad in the same capacity on regular basis without entitling any T.A., D.A. and Joining Leave:-

Sl. No.	Emp. No.	Name (S/Sri)	Present place of posting as Assistant Registrar	Place of posting as Assistant Registrar	Remarks
1	3321	HAR GOVIND DAS	LUCKNOW	ALLAHABAD	IN THE VACANCY OCCURRED DUE TO PROMOTION OF SRI RAJENDRA KUMAR AGRAWAL (EMP NO. 3134), A.R., HIGH COURT, ALLAHABAD ON THE POST OF D.R.
2	3322	RAMESH CHANDRA SONKAR-II	LUCKNOW	ALLAHABAD	IN THE VACANCY OCCURRED DUE TO RETIREMENT OF SRI MITHILESH NARAIN SINGH (EMP NO. 3203) A.R. HIGH COURT, ALLAHABAD ON 31.05.2016.
3	3324	MOHD. NAUSHEY (ABBASI)	LUCKNOW	ALLAHABAD	IN THE VACANCY OCCURRED DUE TO RETIREMENT OF SRI SUSHIL KUMAR YADAV (EMP NO. 3217) A.R. HIGH COURT, ALLAHABAD ON 31.05.2016.

No. 53

From the date of taking over charge, following **01 Section Officer**, High Court, Allahabad, is hereby promoted as **Assistant Registrar** in the pay scale PB-3 Rs. 15600-39100 Grade Pay 6600 and he is posted at High Court, Allahabad as per prevailing transfer policy :

Sl. No.	Emp. No.	Name (Sri)	Present Place of posting as Section Officer	Place of posting as Assistant Registrar	Remarks
1	3325	BRIJESH KUMAR SHUKLA	ALLAHABAD	ALLAHABAD	IN THE VACANCY OCCURRED DUE TO PROMOTION OF SRI UDAI CHANDRA (EMP NO. 3154), A.R., HIGH COURT, ALLAHABAD ON THE POST OF D.R.

(Note: The Section Officer who has been promoted on the post of Assistant Registrar is hereby directed to do the same work as he was performing prior to his promotion including his supervisory work).

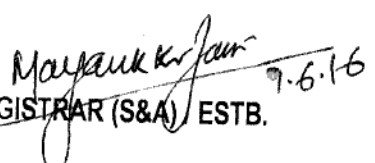
By order of
Hon'ble The Acting Chief Justice


REGISTRAR GENERAL

No. 2061 / Establishment : Dated : Allahabad : June 01, 2016

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1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette, Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Protocol & Nazarat), High Court, Allahabad.
4. The Registrar (Accounts), High Court, Allahabad.
5. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
6. The Joint Registrar (Confidential), High Court, Allahabad.
7. The OSD (Computers), High Court, Allahabad.
8. The Systems Manager (Computer Centre), High Court, Allahabad **with the request to upload the instant notification on the official website of the High Court.**
9. A.R./S.O., Accounts [C-1, C-2] & Telephone Section, High Court, Allahabad.
10. A.R./S.O., Admin (E-1) & (H) Section, High Court, Allahabad.
11. A.R./S.O., (Nazarat), High Court, Allahabad.
12. Concerned Officers of High Court, Allahabad / Lucknow Bench, Lucknow.
13. Notice Board for display.


REGISTRAR (S&A) ESTB.

HIGH COURT OF JUDICATURE AT ALLAHABAD

ESTABLISHMENT SECTION

NOTIFICATION

Dated: June 01, 2016

No. 51

From the date of taking over charge, the following **02 Assistant Registrars**, High Court, Allahabad are hereby **promoted as Deputy Registrar** in the pay scale PB-3 Rs. 15600-39100 Grade Pay 7600 and they are **posted at High Court, Allahabad** as per prevailing transfer policy:-

Sl. No.	Emp. No.	Name (S/Sri)	Present place of posting as Assistant Registrar	Place of posting as Deputy Registrar	Remarks
1	3154	UDAI CHANDRA	ALLAHABAD	ALLAHABAD	In the vacancy caused due to retirement of Sri Balraj Misra, Deputy Registrar, High Court, Allahabad on 31.05.2016.
2	3155	PREM NARAYAN	ALLAHABAD	ALLAHABAD	In the vacancy caused due to retirement of Sri Ram Babu Bhartiya Deputy Registrar, High Court, Allahabad on 31.05.2016.

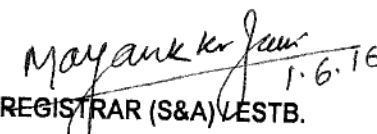
By order of
Hon'ble The Acting Chief Justice


1.6.16
REGISTRAR GENERAL

No. 2060 / Establishment : Dated : Allahabad : June 01, 2016

Copy forwarded for information and necessary action to :-

1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette, Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Protocol & Nazarat), High Court, Allahabad.
4. The Registrar (Accounts), High Court, Allahabad.
5. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
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9. A.R./ S.O., Accounts [C-1, C-2] & Telephone Section, High Court, Allahabad.
10. A.R./ S.O., Admin (E-1) & (H) Section, High Court, Allahabad.
11. A.R./ S.O., (Nazarat), High Court, Allahabad.
12. Concerned Officers of High Court, Allahabad / Lucknow Bench, Lucknow.
13. Notice Board for display.


1.6.16
REGISTRAR (S&A) LESTB.